

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 9th Day of August, 2018)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)
Hon'ble Mr. Mohd. Jamshed, Member (Administrative)

Original Application No.330/1113/2017
(U/S 19, Administrative Tribunal Act, 1985)

Kamlesh Kumar Sharma

..... Applicant

By Advocate: None

Versus

1. Union of India & Ors.

..... Respondents

By Advocate: None

ORDER

Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member (J)

List revised. None present for either side.

2. Record reveals that the applicant or his counsel were also not present on the previous date before this Tribunal. Accordingly, the Original Application is dismissed in default of the applicant and for non prosecution.

(Mohd. Jamshed)
Member (A)

(Justice Bharat Bhushan)
Member (J)

Sushil